



National Seminar
on
Women Police Station/Mahila Thana
(Working, Efficiency and Effectiveness)

03rd - 04th November, 2022

Organised by

**Vivekananda School of Law and Legal Studies,
Vivekananda Institute of Professional Studies –
Technical Campus**

in collaboration with

National Commission for Women, New Delhi

VIPS-TC, Delhi

Affiliated to Guru Gobind Singh Indraprastha University(GGSIPU), Recognised by Bar Council of India (BCI) and approved by All India Council of Technical Education (AICTE).

Accredited Grade “A” Institution by NAAC, Recognised under section 2(f) by UGI

An ISO 9001:2015 Certified Institution

ABOUT VSLLS, VIPS-TC

Vivekananda Institute of Professional Studies – Technical Campus (hereinafter “VIPS – TC”) is affiliated with Guru Gobind Singh Indraprastha University, Delhi and was established in the year 2000 with the vision to promote excellence in education and for imparting quality professional education comparable with the best in the world.

The institute has been recognised for its progressive academic standards. VIPS-TC is an ISO 9001:2015 certified institution; Grade “A” Accredited Institution by NAAC; recognised under section 2(f) by UGC; recognised by the Bar Council of India and AICTE. VIPS-TC has various departments; one of its departments is Vivekananda School of Law & Legal Studies, (hereinafter referred as VSLLS). VSLLS run the program B.A. LL.B. (H), BB.A. LL.B. (H), LL.M. (Corporate Law and Alternate Dispute Resolution). The institute has hosted many national and international conferences, seminars, workshops, value- added courses, and guest lectures in the past.

ABOUT THE NATIONAL COMMISSION FOR WOMEN

The NCW was set up as statutory body in 1992 under the National Commission for Women Act, 1990 (Act No. 20 of 1990 of Govt. of India) to:

- review the Constitutional and Legal safeguards for women;
- recommend remedial legislative measures;
- facilitate redressal of grievances, and
- advise the Government on all policy matters affecting women.

In keeping with its mandate, the Commission initiated various steps to improve the status of women and worked for their economic empowerment during the year under report. The Commission completed its visits to all the States/UTs except Lakshdweep and prepared Gender Profiles to assess the status of women and their empowerment. It received a large number of complaints and acted suo moto in several cases to provide speedy justice. It took up the issue of child marriage, sponsored legal awareness programmes, Parivarik Mahila Lok Adalats and reviewed laws such as Dowry Prohibition Act, 1961, PNDT Act 1994, Indian Penal Code 1860 and the National Commission for Women Act, 1990 to make them more stringent and effective. It organized workshops /consultations, constituted expert committees on economic empowerment of women, conducted workshops/seminars for gender awareness and took up publicity campaign against female foeticide, violence against women etc. in order to generate awareness in the society against these social evils.

CONCEPT OF THE NATIONAL SEMINAR

Concern about escalating levels of violence against women and lack of deterrence heightened public pressure to explore strategies to prevent crime against women. It is observed that many complaints of violence could not be registered because of various reasons. Therefore, establishment of Women Police Station/ Mahila Thana (“WPS”) is to provide victims with a more female-friendly setting that is specifically designed to deal with situations of violence against women. Officers appointed at the WPS undergo training in dealing with victims of crime against women. It is expected that WPS will improve the willingness to report a crime. It has been observed that many women victims do not register complaints due to inhibitions or social fear to express their situations to the male police officials.

The aim of this seminar is to conduct deliberations, discussions, exchange of thought, and facilitation. It will help in identifying the deficiency, initiatives relating to the effective enforcement of the same. It will also help in understanding the utility of initiatives taken at various levels of policing. Empirical research is invited to assess whether women are preferring WPS over police stations and its impact to minimize the crime against women.

Through an interdisciplinary approach the research papers are expected to be developed.

The suggestions received from paper presenters will be submitted to the National Commission for Women.

CALL FOR PAPERS

Papers are invited from academicians, regulators, policy makers, research scholars, NGOs, students and other stakeholders across the streams.

THEMES AND SUB-THEMES OF THE SEMINAR

Multi-Disciplinary Approaches towards crime against women

- The sociological, historical, and psychological aspects of Crime against women
- Behavioral Science, Criminology, Victimology vis-à-vis women
- Feminist Responses to Crimes against Women

International, Constitutional and National legal regime for the protection of women against crimes

- International and National perspective
- Constitutional mandates

- Structure of Police System
- Police Administration and establishment of Mahila Thana

Mahila Thana and Police Stations PAN India

- Women Representations in Police Administration
- Responses of Police Administration towards Mahila Thana
- Functioning, efficiency and effectiveness of Mahila Thana
- Reporting vis-a-vis registration of cases at Mahila Thana
- Contribution of Mahila Thana

Mahila Thana and related crimes against women

- Domestic violence against women
- Sexual Harassment at the
- Workplace
- Acid Attacks on women
- Obscenity and Pornography
- Cruelty/Dowry demand
- Stalking, rape, kidnapping, assault etc.

Empirical Research on Mahila Thana

- Empirical Research on Functioning of Mahila Thana
- Empirical Research on Victims, family members
- Empirical Research on public officials

DATE AND DETAILS OF VENUE

The seminar will be hosted at VIPS-TC, AU Block, Outer Ring Road, Pitam Pura, Delhi-110034 from Thursday-Friday, 3rd – 4th November, 2022.

SUBMISSION GUIDELINES

- Co-authorship is permissible. Each author will pay their registration fee separately.
- The abstract should not exceed 300 words. The maximum word limit of the paper must not exceed 6000 words inclusive of footnotes.
- The paper must be accompanied by a cover letter which shall include the title of the paper, full name(s) of the Author(s), Affiliating Institution, Professional/ Educational Details, Email address and contact details.
- The Paper should be in .doc/.docx formats in Times New Roman font, font size 12 with 1.5 line spacing. All participants must submit a presentation by using MS PowerPoint.

- Footnotes should be in Times New Roman, the font size 10 with 1.0 line spacing. Endnotes are not allowed.
- Alignment -Justified, no page borders, Margin 1 inch on each side.
- The writings must conform to the “Bluebook 20th Edition”.
- All submissions should be original and non-plagiarised work, and should not have been submitted for publication/published elsewhere in any form. Similarity should not be more than 12%.

REGISTRATION FEE

1. Academicians/ Legal Professionals ₹1,000.00.
2. Research Scholars/ Students/ other participants ₹500.00.

REGISTRATION PROCEDURE

- Participants are required to send the abstract of the paper by **15th September 2022** on e-mail vipsncwseminar@gmail.com with the subject “Abstract Submission _ Name of paper presenters.” The authors of the accepted papers shall be notified by **25th September 2022** via e-mail. Shortlisted papers which are selected by the screening committee will be allowed for presentation in the seminar.
- After the acceptance of the abstract, the participants are required to submit the full paper and registration fees by **5th October 2022, 11:59 pm** on the google form link <https://forms.gle/HjLbLKooCoarrpVVS> . The link will be active from **23rd September 2022 to 5th October 2022.**
- Fee can be paid through Demand Draft or Online transfer.
 - Demand Draft should be made in favour of Vivekananda Institute of Professional Studies Technical Campus, payable at Delhi.
 - For online transfer: Account No. 50100199004255, A/c Holder name – Vivekananda Institute of Professional Studies Technical Campus, HDFC Bank, Pitampura branch, IFSC Code – HDFC0001657

Please note –

1. Registration fee is non-refundable.
2. Participation certificate shall be given.
3. Selected papers will be published.
4. Welcome kit, high tea and lunch will be provided.

Chief Patron

Dr. S.C. Vats, Chairman, VIPS-TC

Sh. Suneet Vats, Vice-chairman, VIPS-TC

Patron

Prof. (Dr.) R. Venkata Rao, Chairperson, VSLLS & VSES

Prof. (Dr.) T.V. Subba Rao, Professor-Emeritus

ORGANISING TEAM

Convenor

Prof. (Dr.) Rashmi Salpekar, Professor of Law, Dean, VSLLS, VIPS-TC

Faculty Co-convenors

Dr. Payal Jain Dr. Avinash Kumar

Faculty Co-ordinators

Ms. Samriti

Dr. Sonali Sharma

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